**IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF L&T HALOL - SHAMLAJI TOLLWAY LIMITED**
**CIN :U45203TN2008PLC069210**
**Date of commencement of CIRP: 17th July 2019**

**LIST OF CREDITORS**
**Summary as on 06th December 2021**

**Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021**

**List of operational creditors (Employees)**
**Annexure -6 (NIL)**

Amount in Rs.

| SI NO | Name of authorised representative, if any | Name of Employee | Details of Claim Received | | Deatails of Claim Admitted | | | | | | Amount of Contigent Claim | Amount of any mutual dues, that may be set- off | Amount of claim under verificati on | Amount of claim not admitted | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | Date of Receipt | Amount claimed | Amount of Claim admitted | Nature of Claim | Amount Covered by Security Intrest | Amount Covered by gurantee | Whether Related Party ? | % of Voting Share in COC, if applicable | | | | | |
| | | | | | | | | | | | | | | | |
| | NIL | | | | | | | | | | | | | | |
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